NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 687/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

NAME OF THE PARTIES:

Kumar D. Vora

V/s.

JVM Steels Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

Milind Gaware & Adv & Petition

ORDER TCP 687/I&BC/NCLT/MB/MAH/2017

- 1. From the side of the Petitioner, learned Counsel is seeking adjournment.
- 2. Adjourned to **18-09-2017**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 24.08.2017

Sd/-

M.K. SHRAWAT

Member (Judicial)